

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 12101 of 2019-DB

(Arising out of OIA-CCESA-SRT-APPEAL-PS-116-2019-20 dated 31/05/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

PGP GLASS PRIVATE LIMITED

Ongc Road Tarsadi Village Kosamba
Surat
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-SURAT-I

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat - 395001

.....Respondent

APPEARANCE:

Shri S.S Gupta & Shri Mehul Jiwani, Chartered Accountant for the Appellant
Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 05.04.2023
DATE OF DECISION: 28.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10049 of 2017.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**